NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRI	BUNAL, HELD ON 16/01 	
PRESENT: SHRI Ch.	MOHD SHARIEF TARI	Q, MEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/195/2016	
NAME OF THE PETITIONER(S)	: A. Prakash	
NAME OF THE RESPONDENT(S)	: M/s Cheran Hotels	Private Limited & 3 others
UNDER SECTION	: 397/398 of CA 1956 and 58/59 of CA 2013	
S.No. Name (in Capital)	Represented by	Signature
For M's Forwardd & ANO exter	Advocate for Respo	det D.
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2). K.M. ANANID ADVOCATE FOR PET2720XER OF

3. M. ROSHAN ATIQ

for CIBC VIEHNU

R3

ORDER

Counsels for both the parties are present. Put up along with TCP/194/16 on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**